

DIVISION BENCH
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/29(KB)2023
IN
C.A.(CAA)/154(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	APOLLO MERCHANTS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv.] For the Petitioner
Ms. Aisha Amin, Adv.]
Ms. Radhika Patodia, ACA]
Mr. Arihant Maroti, ACA]

Mr. Sudhir Kapoor, JD] For RD (ER), MCA

ORDER

1. Ld. Counsel for the Petitioners present. Mr. Sudhir Kapoor, JD (RD) ER, MCA present.
2. When this matter was taken up for consideration, Office of RD states that he has no objection if this scheme is sanctioned.
3. Heard. **Reserved for orders.**

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**